

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:67

ANSWERED ON:05.07.2004

REMOVAL OF POLLUTING FACTORIES FROM RESIDENTIAL AREAS

Bisen Shri Gauri Shankar Chaturbhuj

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether illegal ice-cream factory and water plant running in Prem Nagar Market, New Delhi has polluted the environment and the residents living there are extremely disturbed on account of waste spreading and noise pollution during night by the said factory/plant; and

(b) if so, the steps taken by the Government to remove the said plant/factory from the area and give relief to the residents?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (b) Activity of manufacturing ice cream falls in category – B of the Master Plan of Delhi 2001 and is permitted in local, commercial and shopping complexes. This activity being water polluting, the units are required to put up Effluent Treatment Plant (ETP). Since there are several localities known as 'Prem Nagar' and in absence of complete address, it is difficult to indicate if a particular ice cream factory is indulging in pollution.